

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. No.337/2005

Tuesday, this the 16th day of January, 2007

CORAM :

**HON'BLE DR.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER**

Shibi Emmanuel
Postman, Perumbavoor HO
Presently working as Departmental Stamp Vendor
Kothamangalam SO, Aluva Division
Residing at : Thachiledath House
Vadacode PO
Muvattupuzha : **Applicant**

(By Advocate Mr. O.V.Radhakrishnan, Sr, K Radhamani Amma & Antony Mukkath.)

Versus

1. Director General of Posts
Dak Bhawan, New Delhi
2. Chief Postmaster General
Kerala Circle,
Trivandrum
3. Senior Superintendent of Post Offices
Aluva Division, Aluva
4. Union of India represented by its Secretary
Ministry of Communications,
New Delhi : **Respondents**

(By Advocate Mrs. Aysha Youseff, ACGSC)

The application having been heard on 16.01.2007, the Tribunal
on the same day delivered the following :

ORDER

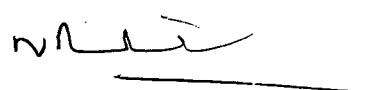
HON'BLE DR.K.B.S.RAJAN, JUDICIAL MEMBER

The applicant challenges the marks awarded in her
Arithematic paper. We have called for the answer sheet and we
found that the totalling was correct. The applicant contented that the
valuation was not proper with question Nos. 3 ,4 & 7. We have gone

through the paper. Answer No. 3 has been awarded two marks to the extent steps were correct. and answer No.4 has been given nil marks as according to the respondents he did not deserve any marks since applicant's answer to question 4 was not right. Answer No.7 happens to be over and above five questions which the candidate was asked to answer and hence even though part of the answer was correct, the same was not taken into consideration. As such, we do not see any irregularity or wrong valuation of marks.

2. The Original Application is therefore rejected. No costs.

Dated, the 16th January, 2007.



N.RAMAKRISHNAN
ADMINISTRATIVE MEMBER



K.B.S.RAJAN
JUDICIAL MEMBER

VS